

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 22.11.2021 (MONDAY)

COURT – II (VIRTUAL MODE)

**After rising of the bench comprising of Hon’ble Mr. Justice M. Venugopal, Member (Judicial) and
Hon’ble Dr. Ashok Kumar Mishra, Member (Technical) at 10:30 AM**

**In the Court of Hon’ble Mr. Justice M. Venugopal, Member (Judicial), Hon’ble Mr. V.P. Singh, Member (Technical)
and Hon’ble Dr. Ashok Kumar Mishra, Member (Technical)**

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 236 of 2021	Central Board of Indirect Taxes and Customs Vs. Sundaresh Bhatt Liquidator of ABG Shipyard	Ajit Sharma	Abhishek Sharma Anjali Sharma

After rising of Court of Chairperson

**In the Court of Hon’ble Mr. Justice M. Venugopal, Member (Judicial), Hon’ble Mr. V.P. Singh, Member (Technical)
and Hon’ble Dr. Alok Srivastava, Member (Technical)**

For Orders

2.	Comp. App (AT) (Ins) No. 1507 of 2019	Anand Murti Vs. Soni Infratech Pvt. Ltd. & Anr.	Mani Bhushan Sinha	Saurabh Yadav-R2 Ritesh Agrawal
3.	I.A. No. 2491 & 2492 of 2021 in Competition App. (AT) No. 15 of 2021	Maruti Suzuki India Ltd. Vs. Competition Commission of India	Pallavi Shroff	

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

**By order of Hon’ble Chairperson
-sd/-
Registrar**